NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 4(ND)12 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE COMPANY: M/s. Suhas Chakma V/s. M/s. South Asia Human Right Documentation Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
12	Gyanendon Abhijit	Kumar Adubrate Miltal Adu.	Respondento 1,344 - Despondento 1, 344	Cwit-

ORDER

Learned counsel for the parties are present. Learned counsel have stated that they have already filed the synopsis and the list of the judgments on which they intend to rely. Arguments have already been heard. The relevance of the application for filing additional documents at this late stage after the conclusion of arguments and filing citations shall also be considered while passing the order on the main petition.

List on 10.11.2016

Sd1-

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)